

New Delhi, the 26th July 1966

G.S.R. 1205.-In exercise of the powers conferred by section 6 of the Goa, Daman and Diu (Administration) Act, 1962 (1 of 1962), the Central Government hereby extends to the Union territory of Goa, Daman and Diu, the Indian Standards Institution (Certification Marks) Act, 1952 (36 of 1952).

No. F.7/15/66-UTL-7-84

P.N.VASUDEVAN, Dy. Secy.